

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.424
Appeal No.31/ND/252/2022

IN THE MATTER OF:

Income Tax Officer	...	Applicant
Versus		
Registrar Of Companies In the Matter of (Sukh Preet Electronicspvt. Ltd.)	...	Respondent

Order under Section 252.

Order delivered on 19.01.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For ROC, Delhi	:	Mr. Ssaurabh Indura, Company Prosecutor

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 02.03.2023.

Sd/-
Vishal Rana
Court Officer
Court IV